

HIGH COURT OF TRIPURA
AGARTALA

No.F.44(1)(c)-HC/2022/ 263

3rd January, 2022

C I R C U L A R

In view of the sudden surge in COVID-19 cases across the Country and for the purpose of containing the spread of Corona Virus in the State of Tripura it is hereby ordered that everyone present in the High Court premises has to maintain social distancing norms strictly and mandatorily. All health advisories issued by the Central/State Government from time to time must be followed in letter and spirit. In addition, adherence to all safety measures, wearing of face mask in proper manner, cleaning of hands at regular interval using soap/sanitizer etc. are compulsory for every person, be it a member of the Registry, a lawyer or a litigant.

By order,

Sd/-

(D. M. Jamatia)
Registrar General

No.F.44(1)(c)-HC/2022/ 264-365

3rd January, 2022

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
05. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
06. The Advocate General, Tripura, Agartala;
07. The Sr. Govt. Advocate, High Court of Tripura, Agartala;

08. The Chairman, Bar Council of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Secretary, High Court Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Assistant Solicitor General of India, Govt. of India, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Registrar (Judicial), High Court of Tripura, Agartala;
16. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
17. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
18. The Joint Registrar, High Court of Tripura, Agartala;
19. The Deputy Registrar(s), High Court of Tripura, Agartala;
20. The Chief Librarian, High Court of Tripura, Agartala;
21. The Assistant Registrar(s), High Court of Tripura, Agartala;
22. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
23. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading of the same in the official website of the High Court;
24. All the Superintendents, High Court of Tripura, Agartala;
25. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
26. The Court Master(s), High Court of Tripura, Agartala;
27. The Bench Clerk(s), High Court of Tripura, Agartala;
28. All the Sections, High Court of Tripura, Agartala; and
29. Order File.


Registrar General